

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:769
ANSWERED ON:24.02.2006
DISAPPEARED COMPANIES QUESTION
Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

- (a) the number of registered non-banking finance companies, in the country;
- (b) the number of operational companies, out of them;
- (c) the number of companies which have disappeared with public money; and
- (d) the steps being taken by the Government to trace those disappeared companies and make them pay back the money of the people ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a):- The number of Non-Banking Finance Companies registered with Reserve Bank of India (RBI) as on February 01, 2006 is as under :-

Companies authorized to accept : 445
public deposits
Non-deposit accepting companies : 12524
Total : 12969

(b):- When a company ceases to function as an NBFC on its own volition or on account of other reasons, RBI cancels the Certificate of Registration issued to the company. RBI has so far cancelled Certificate of Registration of 630 companies, out of which 155 were deposit taking and 475 were non-deposit taking companies. The number of companies mentioned at (a) above are net of cancellation.

(c):- 499 companies are reported to have vanished.

(d):- Whenever a company is identified as vanishing, the case is referred to Economic Offences Wing of the concerned State Government. The onus is on State police machinery to investigate the case and take legal action as deemed appropriate including penal action as per Indian Penal Code/Criminal Procedure Code.